

HIGH COURT OF SIKKIM  
Record of proceedings

I.A. No.01/2025  
IN  
MAC.App.No.01 of 2025 (Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM  
MS GENERAL INSURANCE COMPANY & ANR.

..... APPLICANTS

VERSUS

MINA KUMARI PRADHAN & ORS.

..... RESPONDENTS

Date: 18.08.2025

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicants : Mr. Nirankush Dahal, Advocate.  
For Respondent : Ms. Lidya Pradhan, Advocate.  
Nos.1 to 3.  
For Respondent : None.  
Nos. 4 & 5.

.....

On the request of the learned counsel for the applicants,  
list this matter again on 15.09.2025.

**Judge**